GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1567

TO BE ANSWERED ON 11.02.2020

OUTSTANDING AMOUNT UNDER MGNREGS

1567. SHRI CHANDAN SINGH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the outstanding amount is not being paid to Bihar State under MGNREGS scheme:
- (b) if so, the details of the outstanding amount along with the reasons for delay in payment;
- (c) whether due to non-payment, the works under MGNREGS are being affected and the outstanding dues of the MGNREGS labourers is increasing;
- (d) if so, the details thereof;
- (e) the time by which the payment of outstanding dues under MGNREGAS is likely to be made by the Government to all the States including Bihar; and
- (f) whether the outstanding dues of MGNREGS is one of the main reasons for less demand of items of daily consumption in rural areas and if so, the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

- (a) to (e): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 is a demand driven wage employment programme. Fund release to the States/UTs is a continuous and dynamic process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds to the States periodically in two tranches with each tranche consisting of one or more instalments based on agreed to Labour Budget (Persondays), opening balance, pace of utilization of funds, pending liabilities of the previous year, if any, overall performance and submission of requisite documents. The States/UTs-wise release of Central Share under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the current financial year 2019-20 (as on 05.02.2020) is given at **Annexure**. During the current financial year 2019-20 (as on 05.02.2020), the Ministry has released Rs. **2,959.52** crore to Bihar under Mahatma Gandhi NREGS including pending wage liabilities.
- (f): As per the information uploaded by the States/UTs in Management Information System (MIS), persondays generated under Mahatma Gandhi NREGS is on an increasing trend. The details of persondays generated at National level and in Bihar during the last two years are given below:

Financial Year	Persondays generated (in crore) at National Level	Persondays generated (in crore) in Bihar
2017-2018	233.74	8.17
2018-2019	267.98	12.33

Annexure referred in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 1567 dated 11.02.2020

Central funds released under Mahatma Gandhi NREGS FY 2019-20 (as on 05.02.02020)

(Rs. in crore)

SI. No	State/Union Territory	Central fund released 2019-20
1	Andhra Pradesh	6292.76
2	Arunachal Pradesh	107.57
3	Assam	1400.57
4	Bihar	2959.52
5	Chhattisgarh	2331.61
6	Gujarat	707.90
7	Haryana	300.55
8	Himachal Pradesh	519.48
9	Jammu and Kashmir	827.65
10	Jharkhand	1143.91
11	Karnataka	4929.37
12	Kerala	3429.28
13	Madhya Pradesh	4145.11
14	Maharashtra	1657.59
15	Manipur	396.00
16	Meghalaya	839.91
17	Mizoram	482.62
18	Nagaland	299.22
19	Odisha	2299.37
20	Punjab	713.63
21	Rajasthan	6293.95
22	Sikkim	75.24
23	Tamil Nadu	5129.68
24	Telangana	2014.82
25	Tripura	657.25
26	Uttar Pradesh	4852.30
27	Uttarakhand	409.89
28	West Bengal	6819.92
29	Andaman & Nicobar Islands	3.10
30	Lakshadweep	0.24
31	Puducherry	15.81
32	Goa	2.17
Total 62057		